

into the affairs of M/s. Raj-Ratan Naranbha Mills. The Committee has submitted its report to the Government.

In the Committee's view the Mill cannot be run as an economic unit, without renovation involving substantial investment. Further, as the present management is not in a position to raise finances to restart the Mill they have suggested its being placed under an Authorised Controller with provision for necessary funds. Further action is not possible till the decision is given by the Gujarat High Court on the winding-up Petition pending with it. Secondly, apart from the Mill being a financial risk, Government is not contemplating the take over of any textile mill till the Bill to take over sick mills, proposed to be introduced shortly, is passed.

**Remodelling of Kalol Station**

**3350. Shri D. R. Parmar:**  
Shri Ram Chandra J. Amin:

Will the Minister of Railways be pleased to state:

(a) whether there is a proposal for remodelling the Kalol (M. G.) station yard on the Western Railway;

(b) if so, how much lands and buildings are to be acquired;

(c) the cost of acquisition of land and structures;

(d) the total estimated expenditure to be incurred; and

(e) when the proposal is likely to be implemented?

**The Minister of Railways (Shri C. M. Poonacha):** (a) No.

(b) to (e) Do not arise.

**Price of International B. 275 Tractor**

**3351. Shri S. D. Somasundaram:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the price of International B. 275 tractor under Hire Purchase Scheme has been raised from Rs. 19,630 to Rs. 21,346 since 1st March, 1967;

(b) if so, which are the other tractors for which price increase has been allowed;

(c) the reasons for allowing this increase; and

(d) whether the price will be at old or new rates for the orders placed earlier than the 1st March, 1967?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) to (d). Prior to 30th March, 1967, Government did not exercise any control over the selling prices of agricultural tractors. With effect from the 30th March, 1967, the Tractors (Price Control) Order, 1967, was promulgated under Section 3 of the Essential Commodities Act, 1965. In exercise of the powers conferred by Clause 4 of the Tractors (Price Control) Order, 1967, the Central Government have notified the selling prices of various makes of agricultural tractors manufactured in the country as under:

S. No.	Make and model of the tractor	Name of the manufacturer	Selling price Rs.	Date of notification
1.	Massey Ferguson Diesel Engine driven tractor model M1135, fitted with 16 front tyres and 10x28 rear tyres.	M/s. Tractors & Farm Equipment Limited, 202, Mount Road, Madras	20,828	30-3-67
	McCormick International Diesel Engine driven tractor model B-275 fitted with 16 front tyres and 12.4 rear tyres.	M/s. International Tractor Co. of India Limited, Gateway Bldgs. Apollo Bunder Bombay.	20,900	30-3-67